

Repairs to Bhadra Dam

1011. SHRI B. V. DESAI: Will the Minister of IRRIGATION be pleased to state:

(a) whether proposal of emptying of Bhadra Dam for repairs from November 16, 1980 has almost affected 20 lakh farmers and agricultural and other categories of labour of the eight taluks in the Karnataka State;

(b) if so, whether the dam has been having leakage in the form of water crusing due in powerful jets at the sluices since last three years;

(c) whether the project authorities have prepared a plan to repair the damages;

(d) whether draining of reservoir was likely to result in a colossal loss of nearly Rs. 100 crores through loss of crops, labour and production;

(e) whether it was only on the recommendations of the Central Water Power Commission to repair the dam at an early date; and

(f) what are the difficulties being faced by the farmers and what compensation will be provided to them?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) Karnataka Government have intimated that there is no proposal to deplete the Bhadra reservoir for repairs.

(b) The State Government have also stated that there is no leakage through the dam as such; however leakage in the dry wells of sluices and sides of scouring sluices has been observed in the form of jets.

(c) Project authorities are considering measures for urgent repairs without resorting to depletion of reservoir.

(d) Does not arise in view of reply at (a) and (c) above.

(e) Early repairs of the dam has been recommended both by the Central Water Commission and the High Level Expert Committee constituted by the State Government.

(f) Does not arise in view of reply at (a) and (c) above.

नई दिल्ली नगर पालिका द्वारा स्टालों का आबंटन

1012. श्री निहाल सिंह : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) नई दिल्ली नगर-पालिका द्वारा जनवरी, 1981 में 30 जून, 1981 तक कितने स्टालों का निर्माण किया गया ;

(ख) उन व्यक्तियों के क्या नाम हैं जिन्हें ये स्टाल आबंटित किये गये और यह स्टाल उन्हें किस तारीख को आबंटित किये गये ;

(ग) क्या यह आबंटन अनिश्चित था और क्या इन स्टालों के आबंटन के लिए जिन व्यक्तियों और भूतपूर्व सैनिकों ने पहले आवेदन कर रखा था उन्हें ये स्टाल नहीं दिये गये और इसके बजाय इनका आबंटन बाद में आवेदन करने वालों को किया गया ; और

(घ) क्या सरकार इस मामले में कोई जांच करेगी ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) :

(क) से (घ). यह सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।